

Functioning of Aanganwadis

2937. SHRIMATI VASANTHI STANLEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of existing aanganwadis and the number of aanganwadis planned in the next five years;

(b) whether, electrification of these aanganwadis through local renewable energy sources especially Solar PV modules has been considered;

(c) whether it has been considered to implement energy based enterprises or activities like STD booths, computers, internet, etc. through these aanganwadis in order to boost employment and accessibility in rural areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) The Integrated Child Development Services (ICDS) Scheme was universalized in 2008-09 across the country with the approval of 7076 ICDS Projects and 14 lakh Anganwadi Centres. Against approved 14 lakh AWCs, 13.70 lakh AWCs have been sanctioned to various States/UTs. The remaining 30,000 AWCs would be sanctioned to the States/UTs upon receipt of specific proposals from them.

Out of 13.70 lakh AWCs sanctioned, as on 31.10.2012, a total of 13.19 lakh AWCs have been operationalised with a target of 13.40 lakh AWCs to be operationalised by 31.3.2013. The remaining AWCs including those yet to be sanctioned, would get operationalised in the subsequent year(s).

(b) Construction, management and running of AWCs is the responsibility of the States/UTs. Provisioning of various amenities such as electricity, etc. forms part of the above activity.

(c) and (d) There is no proposal to implement energy based enterprises or activities like STD booths, computers, internet etc. through Anganwadi Centres.

Irregularities in ICDS scheme

2938. SHRI PRABHAT JHA:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state: